CENTRAL ADMINISTRATIVE TRIBUNAL PRINCIPAL BENCH

O.A. No.1397 OF 2004 M.A. No.1174 OF 2004

New Delhi, this the 2nd day of June, 2004

HON'BLE SHRI JUSTICE V.S. AGGARWAL, CHAIRMAN HON'BLE SHRI S.A. SINGH, ADMINISTRATIVE MEMBER

- 1. Smt. Rajo Devi W/o Sh. Ram Kanwar R/o Model Town, 7/220,Gali No.5, Bhadurgarh (Har)
- 2. Smt. Shakuntal Devi-W/o Sh.Jai pal Singh, R/o H.No.1055, Vill. & PO Karala, Delhi-91
- 3. Vadi Ram,
 S/o Sh. Chander Singh,
 R/o H.No. A-9/164, Rajbir Colony,
 Bharoli Vistar, Delhi-96.
- 4. Smt. Puspa Rani, W/o Sh. Mahender Kumar, R/o H-3/76, Vikaspuri, New Delhi.
- 5. Smt. Sumitra Kumar,
 W/o Sh. Lal Singh Mehta,
 R/o H.No.271/Pocket-I,Janta Quarter,
 Paschim Puri Delhi-64.
- 6. Smt. Saroj Ahuja
 W/o Sh. Prabhu Dayal,
 R/o DA/44E, Hari Nagar,
 New Delhi.

.. Applicants.

(By Advocate: Shri Yogesh Sharma)

- N.C.T. of Delhi through
 The Chief Secretary,
 New Sectt. New Delhi.
- The Director, Directorate of Social Welfare, Canning Lane, K.G. Road, New Delhi-1.

...Respondents

ORDER (ORAL)

SHRI JUSTICE V.S. AGGARWAL:-

MA 1174/2004

MA 1174/2004 is allowed subject to just exceptions. Filing of a joint application is permitted.

18 Ag

OA 1397/2004

The applicants by virtue of the present Original Application seeks that the action of the respondents in not extending the benefit of the decision of 4.4.2002 is illegal and is also violative of Articles 14 and 16 of the Constitution. They seek a further direction to the respondents to revise the senior scale and selection grade of the applicants to Rs.5500-9000 and Rs.6500-10500.

- 2. Pertaining to the same, it is stated that the representation of the applicant is pending, but the decision in this regard has not been taken.
- 3. When the rights of the respondents are not likely to be affected, at the threshold, we dispose of the present Original Application directing the respondent No.2 to consider the said representation of the applicant and pass an appropriate order preferably within six months of the receipt of a certified copy of the present order and communicate it to the applicants.
- 4. The present Original Application is disposed of at the admission stage itself.

ADMINISTRATIVE MEMBER

(V.S. AGGARWAL) CHAIRMAN

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